COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 210 OF 2015

Dated : 12th May, 2016

Present: **Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Neyveli Lignite Corporation Ltd. **…. Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. **…. Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. S. Vallinayagam

ORDER

Learned counsel for the appellant states that she will be filing rejoinder during the course of the day. She may do so after serving copy on the other side.

List the matter on ***21.07.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/mk